

Annexure 3														
Name of Corporate Debtor : Jalandhar Amritsar Tollways Limited				Date of Commencemnt of CIRP : 17 January 2025				(Version 2: Pursuant to claims received as on 23 April 2025)						
List of Financial Creditor (Other than the financial creditor belonging to any class of creditor)														
SI No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Financial Debt	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Canara Bank Limited	24-Jan-25	1,291,594,480	1,291,594,480	Secured	Yes	-	No	35.01%	-	-		-	
2	Indian Bank Limited	05-Feb-25	489,552,269	489,552,269	Secured	Yes	-	No	13.27%	-	-		-	
3	State Bank of India	05-Feb-25	404,583,014	404,583,014	Secured	Yes	-	No	10.97%	-	-		-	
4	SREI	17-Feb-25	15,329,518,981	-	Secured	Yes		No	0.00%	-	-	15,329,518,981	-	
5	ICICI Bank	21-Mar-25	3,023,714,235	1,503,169,151	Secured	Yes		No	40.75%	-	-	1,520,545,084	-	Claim against Corporate Guarantee
Total			20,538,962,979	3,688,898,914		-	-		100.00%	-	-	16,850,064,065	-	
*Note- As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, as soon as may be practicable, when he receives additional information warranting such revision.														